

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI

ORIGINAL APPLICATION NO. 84/1998

THIS THE 26TH FEBRUARY, 2002

CORAM: HON'BLE SHRI JUSTICE ASHOK AGARWAL. CHAIRMAN
HON'BLE SMT. SHANTA SHAstry. MEMBER (A)

Ms. Alka Kashinath Munde (Maiden name)
Alias Mrs. Alka Kisan Patil,
At & Post Majgaon (Patalganga)
House No.568, Dist. Raigad-410 210. .. Applicant

By Advocate Shri S.P. Inamdar.

Versus

1. Union of India through
director Postal Services,
Mumbai Region, Mumbai,
O/o Chief PMG, Mumbai-400 001.
2. Superintendent of Post Offices,
Navi Mumbai Division, Panvel
3. Mr. Mahadev Chokaji Sadavarte,
At: Post Khalapor,
Dist. Raigad (Alibag)
Pin: 410 202. ... Respondents

By Advocate Shri P.M. Pradhan.

O R D E R (ORAL)

Hon'ble Smt. Shanta Shastry. Member (A)

The applicant was appointed to work as Extra
Departmental Branch Postmaster (EDBPM) at Maajgaon,
district Raigad on 18.3.1994. Thereafter, one Shri M.C.
Sadavarte was selected to the post of EDBPM on regular
basis. Therefore, the applicant's services were
terminated.

2. The grievances of the applicant is, though she
has been working there for the past four years on adhoc.

basis, her services could not be ^{dis}continued, at least she could have been kept in the waiting list.

3. According to the respondents, the applicant does not fulfil the minimum qualification prescribed for holding the post of EDBPM. The educational qualification prescribed is SSC whereas the applicant has not passed SSC. The applicant was given an opportunity to produce any document in support of her having passed SSC, she was unable to do so. Therefore, after holding a proper interview Shri M.C. Sadavarte was selected and appointed as EDBPM.

4. According to the respondents, the applicant cannot continue not being qualified to hold the post of EDBPM. However, the respondents can consider the applicant for some other suitable post for which the applicant is possessing the requisite qualification in future.

5. In view of this position, in our considered view, this OA has no merit and therefore, deserves to be dismissed. However, the respondents may consider the applicant for any vacancy in future in keeping with the qualification of the applicant as per rules. OA is disposed of accordingly. No costs.

Shanta S. (SMT. SHANTA SHAstry)
MEMBER (A)

Agarwal (ASHOK AGARWAL)
CHAIRMAN

Gajan